104

bread is not a major item of food in Tamil Nadu.

Written Answers

### Subsidy to Maharashtra

1465. SHRI S. K. VAISHAMPA-Minister of IN-Will the DUSTRY be pleased to state:

- (a) whether the Central Government received a proposal from the Government to give Maharashtra 15 per cent Central subsidy growth centres in the industrially backward areas in a State instead of a District as at present; and
- (b) if so, what action the Central Government are taking in the matter?

THE MINISTER OF STATE IN THE MINISTRY INDUSTRY OF (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) The State Government proposal received in April, 1974 was examined by the Government of India and was not found in conformity with the accepted norms evolved in pursuance of the decisions of the National Development Council Committee the State Chief Ministers. The State Government was informed accordingly in May, 1974.

The State Government again sent a proposal to Planning Commission in 1975, in response to which the State Government was informed in July, 1975 that the present subsidy scheme has the approval of National Development Council and any change in the policy will need careful scrutiny and review by the Government of India.

In the meanwhile, Government of India, in the Planning Commission, have set up a Committee in November, 1978, on the development of Backward Areas under the Chairmanship of Shri B. Sivaraman former Member, Planning Commission to tackle the problems of backwardness in its

totality and the Committee is expected to submit its report by the end of this year. Any change or modification in the existing list of areas would depend upon the recommendations made by this Committee, examined and accepted by Government of India.

### Setting up cement factory in Madhya Pradesh

1466. SHRI LADLI MOHAN NI-GAM: Will the Minister of INDUS-TRY be pleased to state:

- is a proposal (a) whether there under Government's consideration to set up a large cement factory, in private sector at Rewa in Madhya Pradesh at an estimated cost nearly Rs. 35.00 crores:
- (b) whether a letter of intent the same has been granted; and
- (c) if not, by when it is likely to be issued?

THE MINISTER OF STATE THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) and (c) The application ig under process.

# भारत हैवी इलै विदक्त लिमिटेंड का

1467. श्री प्यारे लाल खंडेलवाल : क्या उद्योग मंत्री यह बताने की कृपा लरेंगे

(क) भारत हैवी इलैक्टिकल्स लिमि-टेड भोपाल में 1977, 1978 तथा 1979 के वर्षों के दौरान कितने मृत्य का उत्पादन हुभ्रा;

(ख) उन देशों के नाम क्या हैं जिन्होने 1976 से 1979 तक भारत हैवी इलैक्ट्रिकल्स लिमिटेड द्वारा निर्मित मशीनों की खरीद के लिए ग्रार्डर दिये थे:

Written Answers

- (ग) उक्त मशीनों के निर्यात के लिए किन-किन देशों से कितनी-कितनी प्राप्त हुई है; ग्रीर
- (घ) उन भारतीय एजें सियों के नाम क्या हैं जिनके माध्यम से उक्त नियात लिए ग्रार्डर प्राप्त हुए थे ; ग्रीर उन्हें कितना कमीशन दिया गया ?

### †[Production by BHEL

1467. SHRI PYARELAL . KHAN-DELWAL: Will the Minister of IN-DUSTRY be pleased to state:

- (a) what is the value of production in the Bharat Heavy Electricals Ltd., Bhopal during the years 1977, 1978 and 1979;
- (b) what are the names of the countries which placed orders for the purchase of machines manufactured by the BHEL (from the year 1976 to 1979);
- (b) what are the names countries together with the received from them for the export of the said machines; and
- (c) what are the names of the Indian agencies through which orders were received for export; and the amount of commission paid to them?1

उद्योग मंत्रालय में राज्य मंत्री (श्री चरणजीत चानना): (हा) प्रसंगाधीन वर्षी के दौरान बी एच ई एल, भोपाल में उत्पादन का मल्य नीचे दिया गया है :--

(२० करोड में)

106

1976-77	136.38
1977-78	116.79
1978-79	120.90

- (ख) 1976 से 1979 तक बी॰ एच० ई० एल० को ग्रास्ट्लिया, बंगलादेश, बर्मा, मिश्र, घाना, इंडोनेशिया, ईरान, ईराक, जोरहन, वेन्या, लीबिया, मलेशिया, मारीशस, नेपाल, न्यूजीलैंड, फिलीपाइन्स, सऊदी श्ररेबिया श्री लंका. स्वाजी लैंड, तंजानिया, थाईलैंड, यु०एस०ए० तथा पश्चिम जर्मनी से ऋयादेश मिले ।
- (ग) विस्तुत ब्यौरा संलग्न विवरण में दिया गया है।
- (घ) किसी भी भारतीय एजेंसी को इस कार्य के लिये एजेंट नहीं नियुक्त किया गया था।

### विवरण

देशों के नाम तथा बिकी उपलब्ध :--(६० लाख में)

देश	देश 1976-77		78-79	
म्रास्ट्रैलिय	Т 2	2	6	
भूटान	• •	• •	2	

भूटान	• •	• •	2
बर्मी	• •	• •	3
सिलोन	1	• •	• •
इण्डोनेशिया	5		1
ईरान		2	
ईराक	• •	2	8
जोरङन	• •	• •	39

<sup>†[]</sup>English Translation.

107

देग 1976	6 <b>-</b> 77 19	9 <b>77</b> 78	78-79
		<del></del>	, , , , , , , , , , , , , , , , , , ,
केन्य ।			12
लीविया		18 9 3	5243
मले[नया	7.1	38 0	515
मारी कि		17	
न(इजी(रियः			2
नेपाल		1 4	16
<b>न्</b> यू जी लैंड			90
पाकिस्तःन	9.9		
स्विटज <sup>्</sup> लैंड	22		
सऊदी अरेबिया			3965
<b>तंजा</b> निया	<b>3</b> 3		<b>4</b> 8
यू० है।	3		
यू ०ए ५०ए ० 🚆			2
जा <b>∓ि</b> वया <sup>हु</sup>	<b>3</b> 8	5	163
	212	2316	10113

†[THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):
(a) The value of production in BHEL, Bhopal during the years under reference is given below:

		, ,			(Rs. c	rorėš)
1976-77	•	. •.		٠.		13 <b>6.3</b> 8
1977-78 .	,					116.79
1978-79						120,90

(b) From 1976 to 1979 BHEL received orders from Australia, Bangladesh, Burma, Egypt, Ghana, Indonesia, Iran, Iraq, Jordan, Kenya, Libya, Malaysia, Mauritius, Nepal,

New Zealand, Philippines, Saudi Arabia, Sri Lanka, Swaziland, Tanzania, Thailand, U.S.A. and West Germany.

- (c) Details are given in the statement enclosed.
- (d) No Indian agencies were appointed as agents for the purpose.

#### Statement

Names of the countrie: a: d the sales realised

(Rs. in lakhs)

Country	97 <b>6-77</b>	1977-78	1978-79
Australia .	2	2	6
Bhutan	••	••	2
Burma			3
Geylon	1	,	••
Indonesia .	5	• •	1
Iran	• •	2	
Iraq	••		8
Jordan	••		39
Kenya	·		12
Libya	•• ,	1896	5243
Malaysia .	74	<b>38</b> 0	51 <b>5</b>
Mauritius .	••	17	
Nigeria			2
Nepal	•• \	14	16
New Zealand .	••	⊶นั, อำ	υ <b>, gô</b> ć
Pakistan	29	• •	
Switzerland .	22	• •	••
Saudi Arabia .			3965
Tanzania .	3 <b>8</b> ′	1	46
U. K	3	••	
U. S. A	••		2
Zambia	<b>38</b>	5	163
	212	2316	

## भारत हैवी इलैक्ट्रिकल्स लिमिटेड के कर्मचारी

1468. श्री प्यारे लाल खंडेलवाल : क्या उद्योग मंत्री यह बताने की हुपा करेंगे कि:

- (क) 31 मार्च, 1980 को भारत हैवी इलैबिट्रकल्स लिस्टिंड, भोपाल में कितने-कितने स्थायी तथा ग्रस्थायी कर्मचारी थे;
- (ख) उन कर्मचारियों की संख्या कितनी हैं जिन्हें ग्रब तक ग्रादास उपलब्ध कराए जा चुके हैं ;
- (ग) उपरोक्त कर्मचारियों में से ितने कमचारी चतुर्थ श्रेणी अर्थांत मददगार, मेहतर, माली आदि के हैं; और
- (घ) उपरोक्त चतुर्थ श्रेणी के कर्म-चारियों में से कितने मध्य प्रदेश के वास्तिविक निवासी हैं ?

### †[Employees in BHEL

्तरे तो उप

1468. SHRI PYARELAL KHAN-DELWAL: Will the Minister of INDUSTRY be pleased to state:

- (a) what is the number of permanent and temporary employees in the Bharat Heavy Electrical Limited, Bhopal as on 31st March, 1980;
- (b) what is the number of employees who have so far been provided accommodation;
- (c) how many of the above employees are Class IV i.e. helpers, sweepers; gardeners etc; and
- (d) how many of the above Class IV employees are the bonafied residents of Madhya Pradesh?]

उद्योग मंत्रालय में राज्य मंत्री (श्री वरणजीत चानना): (क) स्थायी तथा ग्रस्थायी धर्मचारी की धारणा भारत हैवी इलैंबिट्रकल्स लिंसिटेड में नहीं है। बी० एच० ई० एल०, भोपाल में 31-3-1980 को प्रशिक्षुत्रों समेत 18,908 नियमित कर्मचारी थे।

### (智) 10,526

- (ग) कुल 4,183 चतुर्थ श्रेणी कर्म-चारियों मे से 2,783 दर्मचारियों को 31-3-1980 तक कंपनी की ग्रोर से ग्रावास उपलब्ध करा दिया गया है।
- (घ) सभी जन्म से स्रथवा बसे हुये मध्य प्रदेश के निवासी हैं।

†[THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) The concept of permanent and temporary employees does not exist in Bharat Heavy Electricals Ltd. There were 18,908 regular employees, including trainees, in BHEL, Bhopal as on 31-3-1980.

### (b) 10,526.

(c) Out of the total class IV strength of 4,183 as on 31-3-1980, 2,783 employees have been provided with the Company accommodation.

37.

(d) All are bonafied residents of Madhya Pradesh, either by birth or by domicile.

### Products manufactured in Small Scale Sector

1469. SHRI LADLI MOHAN NI-GAM: Will the Minister of IN-DUSTRY be pleased to state:

(a) whether it  $i_S$  a fact that the Central Government have issued directives to all the public sector